

National Company Law Tribunal

ITEM NO : 22

Allahabad Bench

C P No. 10/2010

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act 1956

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|--------------|--------------------|-----------------------|------------------|
| 1. | ANSHUL GUPTA | RA | S-46 | Anshul Gupta |
| 2. | Denkar Singh | Adv | Arvind | Denkar Singh |
| 3. | Zain Abbas | Adv | R.P | Zain Abbas |

Parties are represented by their respective counsels.

At the request of counsel for both the parties, list the matter on 25th October, 2019.

Dated: 27.09.2019

— SD —

A.R.K SINHA
MEMBER (J)

Typed by:
Shubham Kr. Singh
(P.S.)